

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS
LOK SABHA**

**UNSTARRED QUESTION NO. 592
TO BE ANSWERED ON FEBRUARY 04, 2021**

HOUSING IN KERALA

NO. 592 ADV. A.M. ARIFF:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- a) whether the Government of Kerala is providing Rs.4,00,000 including the Central share per household for construction of houses under its Life Mission programme and if so, the details thereof;**
- (b) whether the Government will consider enhancing its share from Rs. 72,000 and Rs. 150 lakh for the PMAY-Urban to the State of Kerala for this programme; and**
- (c) if so, the details thereof and if not, the reasons therefor?**

ANSWER

**THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI HARDEEP SINGH PURI)

(a) The scheme of Pradhan Mantri Awas Yojana – Urban [PMAY-U] is being implemented in the State of Kerala in convergence with their housing scheme Life Mission programme. As reported by the State Government, Rs. 4,00,000 per housing unit is provided under PMAY(U)-LIFE programme which includes Rs. 1,50,000 as Central Assistance and Rs. 2,50,000 as State share (includes Rs. 2,00,000 as Urban Local Body share).

(b) & (c) No such proposal for enhancing Central Assistance from Rs.1,50,000 under PMAY-U is under consideration. State Government of Kerala has also informed that there is no such proposal for enhancing the State share under PMAY (U) - LIFE programme.
